

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2826/2023

UMAR KHALID

Appellant(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

(IA No. 94339/2023 - EXEMPTION FROM FILING O.T.  
IA No. 103150/2023 - EXEMPTION FROM FILING O.T.  
IA No. 103149/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 12-10-2023 This matter was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI  
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. C.U. Singh, Sr. Adv.  
Mr. Trideep Pais, Adv.  
Mr. N. Sai Vinod, AOR  
Sanya Kumar, Adv.  
Mr. Sahil Ghai, Adv.  
Ms. Aparajita Jamwal, Adv.

For Respondent(s)  
Mr. Suryaprakash V. Raju, A.S.G.  
Mr. Zoheb Hussain, Adv.  
Mr. Padmesh Mishra, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Rajat Nair, Adv.  
Dr. Arun Kumar Yadav, Adv.  
Mr. Shreekant Neelappa Terdal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Due to paucity of time, matter is not taken up today.
2. List on 01.11.2023.
3. To be shown in the first five matters.

(NARENDRA PRASAD)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)